

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

115

CP (CAA) No. 743/KB/2018
CA (CAA) No. 16/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Rainbow Iron & Steel Suppliers Pvt. Ltd. & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Trinikram Khaitan
Advocate

Petitioner

Trinikram
20/08.

TIANLA
Dy. Director

o/o RD(ER)
Ministry of
Corporate Affairs

20.8.18

ORDER

Ld. Counsel for petitioner appears. Ms. Tianla, Dy. Director, RD (ER), MCA appears.

Await Official Liquidator's report. Dy. Director, RD seeks time to file report. Time is granted.

List for further consideration on 13th September 2018.

Sd

(Jinan K.R.)
Member (Judicial)